

products in godowns with them;

(d) if so, the details thereof;

(e) whether the Government are contemplating any steps for the improvement and expansion of this scheme in the interest of small and marginal farmers and village industries;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.KRISHNA KUMAR): (a) During 1990-91, all the Centrally Sponsored Schemes for the development of oilseeds including NODP were merged into one compact Oilseeds Production Programme (OPP) and is in operation in 22 major oilseeds growing States in the country. The progress made in the production of groundnut and sunflower from 1990-91 is as under:—

(Prodn. in '000 tonnes)

Year	Groundnut	Sunflower
1990-91	7514.7	873.3
1991-92	7094.6	1193.8
1992-93	8564.6	1181.7
1993-94	7759.8	1395.7

(b) Under the Centrally Sponsored Oilseeds Production Programme (OPP), assistance is provided to Government of Bihar and Uttar Pradesh for the supply of key inputs like production of foundation seed and distribution of certified seed, seed minikits, distribution of improved farm implements, sprinkler sets, rhizobium culture, gypsum-pyrite, micro-nutrients, Organising general and frontline demonstration and training of farmers are also covered.

(c) and (d) There is no scheme which provides loans to the oilseeds growers for their produce to be stocked in godowns.

(e) to (g) The components of O.P.P. e.g. Minikit Supply, Improved Farm Implements, sprinkler sets etc. are designed and implemented to predominantly benefit the small and marginal farmers.

[English]

Sugar Mills

1130. DR. R. MALLU: Will the Minister of FOOD be pleased to state:

(a) whether the Government of Andhra Pradesh has sent any proposal to set up new sugar mills in the State;

(b) if so, whether the Union Government have given their sanction;

(c) whether the State Government has also decided to modernise existing sugar mills in the State;

(d) whether proposals have been submitted to the Union Government;

(e) if so, the details thereof;

(f) the number of companies/mills that have applied for industrial licences during the last three years; and

(g) the steps taken to dispose of the applications of those mills to whom State Government has already granted approval?

THE MINISTER OF FOOD (SHRI AJIT SINGH): (a) to (g) Applications for setting up of new sugar factories are received from the entrepreneurs through the Department of Industrial Development, Ministry of Industry, During the last three sugar years namely, 1991-92, 1992-93 and 1993-94 (October-September), 31 proposals for setting up of new sugar mills were received from the State of Andhra Pradesh, of which 17 were recommended by the State Government. The Central Government has considered 30 proposals and Letters of Intent in respect of 4 cases have been issued by the Ministry of Industry.

During the last three sugar years, three proposals for modernisation/rehabilitation from the sugar factories in the State of Andhra Pradesh have been received for grant of loans from the Sugar Development Fund.

All these cases have been considered by the Standing Committee of the Sugar Development Fund. A sum of Rs. 7.39 crores has already been disbursed in respect of 2 cases.

[Translation]

Sugar Production

1131. DR. MAHADEEPAK SINGH

SHAKYA:

SHRI MOHAN SINGH (DEORIA):

SHRI NAWAL KISHORE RAI:

SHRI JAGMEET SINGH BRAR:

Will the Minister of FOOD be pleased to state:

(a) the total installed capacity in regard to production of sugar in the country at the end of December, 1994, State-wise;

(b) the percentage achieved during the last three years in proportion to the installed capacity of sugar production in the country;

(c) the reasons for not achieving the production upto the optimum level of capacity;

(d) whether the Government have sufficient stock of sugar for Public Distribution System;

(e) the total reserve stock of sugar in the country by the end of September and December, 1994;

(f) whether the Government have decided to import sugar through Food Corporation of India; and

(g) if so, the quantity likely to be imported during 1995-96?

THE MINISTER OF FOOD (SHRI AJIT SINGH): (a) A statement showing the Statewise total installed capacity in regard to production of sugar in the country at the end of